NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 96(ND)/2015

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY

M/s. ITC Ltd.

Vs.

M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	OMAR H	ODA	FOR RESPONDENTS	Collace
2.	MUHAMM	AD ALI KHAN -		
3.	Mr. SUDIPT	O SARKAR SR. AL	1. PETITIONER	0
le.	Mr ANTRUDH	ARUMUMAR, LOU,	J	& mounts

Order

On account of hearing of a part heard matter on which arguments are in progress (McDonald's case) hearing in the instant petition is deferred to 10.11.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

29.9.2016 (P.K.Sud)